

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO. 180/00716/2018
Monday, this the 30th day of August, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

K.Radhakrishnan, aged 59 years
S/o.Kuttan Pillai
Track Maintainer/Southern Railway/
Office of the Senior Section Engineer/
Permanent Way/Trivandrum Central)
Residing at: Palanthode Veedu
Maruthoor, Neyyatikara P.O
Trivandrum -695 121

... **Applicant**

[By Advocate Mr.T.C.Govindaswamy]

V.

1. The Union of India, represented by
the General Manager, Southern Railway
Headquarters Office, Park Town P.O
Chennai – 600 003
2. The Divisional Railway Manager
Southern Railway, Trivandrum Division
Trivandrum – 695 014
3. The Divisional Personnel Officer
Southern Railway, Trivandrum Division
Trivandrum -695 014

... **Respondents**

(By Advocate Mr.Sunil Jacob Jose)

This application having been finally heard on 30.8.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard Mrs.Kala, Advocate representing Mr.T.C.Govindaswamy, learned counsel for the applicant. Applicant, who is a Track Maintainer, is aggrieved by the refusal on the part of the respondents to grant him the benefit of regularisation at par with his juniors who were regularised in the year 2003.

Learned counsel for the applicant submits that the benefits granted to similarly

placed personnel as per Annexure A-4 may be granted to the applicant as well.

2 Shri.Sunil Jacob Jose takes notice on behalf of the respondents.

3 This Tribunal is of the view that the Original Application can be disposed of at admission stage itself by directing respondent nos.2&3 to consider the representation at Annexure A-3 duly taking into account the orders at Annexure A-4 and take an expeditious view on the same within a month from the date of receipt of a copy of this order. This order is being issued as mutually agreed by learned counsel on both sides.

4 The Original Application is disposed of as above. No order as to costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

sv

List of Annexures

Annexure A-1 - True copy of the Office Order bearing no.171/2008/WP 05.09.2008 issued by the third respondent

Annexure A-2 - True copy of order in O.A No.1032/2011 dated 31 July 2012 rendered by this Tribunal

Annexure A-3 - True copy of representation dated 2.7.2018, addressed to the 3rd respondent

Annexure A-4 - True copy of order bearing no.V/P-407/1/CL/Engg/Court Cases dated 20.3.2018, issued by the 3rd respondent

.....